

CC NO. 243/2019
CBI VS. P.S. MAHAR

COURT HEARING THROUGH VIDEO CONFERENCING

29.09.2020

Present: Sh. Sunil Verma, Id. PP for CBI.

File is not before me.

Ahlmad is directed to send a request in writing to the concerned branch at Rouse Avenue Courts and Tis Hazari Courts through whatsapp or email for scanning of file.

Put up for scanning of file and for further proceedings on **20.10.2020**.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
29.09.2020

CC NO. 54/2019
CBI VS. M/S OCCASION SILVER PVT. LTD. & OTHERS

29.09.2020

COURT HEARING THROUGH VIDEO CONFERENCING

Present:- Sh. Sunil Verma, Ld. PP for CBI.
Accused Ashok Kumar Gupta present on bail.
Sh. Tushar Aggarwal, Adv. for accused Ashok Kumar Gupta.
Sh. Sandeep Gupta, Proposed surety for accused Ashok Kumar Gupta.

One scanned copy of bail bond was sent by the counsel for accused Ashok Kumar Gupta on the email address of the Court. The bail bond and the documents furnished by the surety Sandeep Gupta be verified by the CBI.

Put up for verification and report on date already fixed i.e. **26.10.2020**. The bail bond is accepted till then.

The surety is directed to file the hard copy of the documents as and when the Court reopens.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
29.09.2020